

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 76 of 2015**

**Dated: 18<sup>th</sup> November 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**NTPC Ltd.,**

**Versus**

**.... Appellant (s)**

**Uttar Pradesh Power Corpn. Ltd. & Ors.**

**.... Respondent (s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kumar Sharma for R-1  
Mr. R.B. Sharma for R-3

**ORDER**

Learned counsel for the parties state that pleading are complete.

List the matter for hearing on **08.02.2016.**

**(T. Munikrishnaiah  
Technical Member  
Pr/vg**

**(Justice Ranjana P. Desai)  
Chairperson**